

CALLING ATTENTION

SUB:- CALLING ATTENTION TABLED BY S/SHRI CHANDRAKANT KAVLEKAR, LEADER OF OPPOSITION AND PRATAPSINGH R. RANE, MLA

“Fear and anxiety in the minds of the people that series of incidences have taken place at the places of worship and religious symbols such as crosses, etc. leading to their desecration by some elements with a view to create Law and Order situation. Action the Government has taken to apprehend the mischief makers”

STATEMENT BY THE HON'BLE CHIEF MINISTER SHRI MANOHAR PARRIKAR

REPLY TO CALLING ATTENTION

In this regard, it is to stated that during the year 2017 till date, total 12 desecration cases have been reported at Police Stations in South Goa District and 02 cases in North Goa District, which are as under:-

SR.NO.	POLICE STATION	NO. OF CASES REGISTERED	STATUS OF CASES
South District			
1.	Margao Town PS	03	Under investigation
2.	Maina Curtorim PS	05	
3.	Quepem PS	01	
4.	Curchorem PS	03	
	Total	12	

SR.NO.	POLICE STATION	NO. OF CASES REGISTERED	STATUS OF CASES
North District			
1.	Pernem PS	02	Under investigation
	Total	02	

However, following measures have been taken to prevent the desecration cases in South Goa District.

1. All Incharges of Police Stations, night patrolling officers and night GOs have been directed to pay visit to important worship places during night time. Over 500 Police Personnel including IRBn, ATS and Special Branch have been deployed. Plain cloth patrolling is being conducted in Pvt. Vehicles.
2. Google mapping of the affected area has been done. The affected area has been divided into small Zones. Each of the Police Team is concentrating in its own zone.

3. Nakabandies, Fixed pickets and Night patrolling points are deployed in affected areas. Four Cameras have been installed at vulnerable places for surveillance and more are being procured. Social media is being monitored. The CCTV footages on the way to the affected areas have been verified.
4. The ownership of suspected vehicles in and around Curchorem is being verified.
5. Criminals involved in desecration cases in neighboring states are being verified to check their complicity.

During the course of investigation, a trap was laid and the accused involved in the desecration of Holy crosses, places of worship and cemetery, Mr. Francisco X.H. Pereira, S/o Caitano Pereira, r/o H.No.419, near Church, Morailem, Curchorem has been apprehended with his vehicles on 15/07/2017 at 03.45 hrs.

During interrogation, the accused Mr. Francisco X.H. Pereira, S/o Caitano Pereira, r/o H.No.419, near Church, Morailem, Curchorem has confessed to have committed all the 12 desecration cases recently reported/occurred within South Goa District. Instrument used by the accused i.e. hammer and Maruti Van utilized for his movement at various places with the hammer, to commit crime has been attached from the instance of the accused.

The accused Mr. Francisco X.H. Pereira, S/o Caitano Pereira remanded Police Custody for 03 days in Curchorem PS Cr. No. 49/2017 U/S 295, 297,427 IPC and section 153 -A has also been added during the investigation. So far accused has shown 79 places of worship which he has desecrated between 2003 to 2017.

Further investigation is in progress.
